

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 282**  
**101(ND)14**

**IN THE MATTER OF:**

**Jasmohan Singh**

...

**Applicant/Petitioner**

**Versus**

**M/s. M.S. Koldhold Industries Ltd. & ors.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 19.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify this case on 07.05.2021.**



**T.S. Singh  
(Court Officer)**